

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
Appeal No.94 /2006**

Dated: 30th May 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

In the matter of:

NTPC LimitedAppellant(s)

Versus

CERC & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Counsel for the Respondent(s) : Mr. Hasan Murtaza for Respondent
Nos. 2 & 4.
Mr. R.B. Sharma, for R- 37
Ms. Yogmaya Agnihotri, R-17.
Mr. Manoj Sharma and Mr. Pradeep
Misra for R-2.
Mr. Manoj Dubey for R-14
Ms. Mandakini Dubey for R-14.

Order

Written submissions have been filed by the parties and some of the Respondents.

Respondent nos. 2 and 14 seek some time to file the reply written submissions. Accordingly they are directed to file the same on or before 10th June, 2011 after serving the copy on the other side.

Judgement is reserved.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ss

